

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH: KOLKATA**

Appeal No. ST/75346/2018

M/s. Goodwill Properties

....Appellant (s)

Vs.

Commissioner of Central Excise, & ST, Patna

....Respondent (s)

Appearance:

None for the Appellant (s)

Shri K. Choudhary, Supdt(A.R.) for the Revenue

CORAM:

HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)

Date of Hearing:- 21.02.2019

Date of Decision:- 21.02.2019

Per Shri P.K. Choudhary, Member (Judicial)

When the matter is called, none appeared on behalf of the appellant despite notice. No request for adjournment has been received from them. However, the matter is adjourned to **19.03.2019**.

(Dictated and pronounced in the open court.)

**(P.K. Choudhary)
Member(Judicial)**

msh